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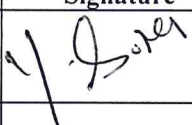
NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 02/397/HDB/2016
NAME OF THE COMPANY	Siva Shankar Estates Pvt Ltd
NAME OF THE PETITIONER(S)	G.S.P Veera Reddy & Anr
NAME OF THE RESPONDENT(S)	Siva Shankar Estates Pvt Ltd & (04) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. SURYANARAYANA	Counsel for Petitioner	surya.corporate.lawyer@gmail.com 9849866556	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Bhupesh c/o. R. Raghusandan Rao	Advocate	9966622805	

Heard Shri Y. Suryanarayana, Learned Counsel for the Petitioner and Shri G. Bhupesh, Learned Counsel for the Respondent.

At the request of both the counsels, post the case on 27.10.2017.


Member (T)

Bm


Member (J)